

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date:14<sup>th</sup> December, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 127/2014 (CZ)	Ajay Dubey (Coal Mining) Vs. Coal India Ltd. & Ors	Mr. Rajesh Chand,Adv. Mr. Qasim Ali, Adv. Mr. Deepesh Joshi, Rohit Sharma, Adv. For R4, Mr.YogeshBhatnagarAdv. R1 Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
2.	Original Application No. 65/2016(CZ) (M.A.No.385/16)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 308/2014 (CZ)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
4.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Y.M.Yadav, Adv. Mr. Vivek Choudhary, Adv. Ms Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Rohit Sharma, Adv.	
6.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv.	
7.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.		

8.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh, Adv. Mr. Shantanoo Saxena, Adv.	
9.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vivek Choudhary, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. Siddharth Chouhan, Adv. Mr. Rohit Sharma, Adv.	
10.	Original Application No. 88/2015(CZ)	Babulal Jajoo (Samodi Pond) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Nelava Banarjee Adv. with Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Rajendra Gour, Adv. Mr. Nemichand Ajmera, Adv.	
11.	Original Application No. 79/2015(CZ)	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaora, Adv. Ms. Parul Bhadhoria Adv. Mr. Purushaindra Kaura, Adv.	

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S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
12.	<b>Original Application No. 21/2013(CZ) (M.A.No.1020/16) (M.A.No.1021/16)</b>	<b>Dr. Alankrita Mehra Vs. Union of India &amp; 9 Ors.</b>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	

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